IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-49(PB)/2017

IN THE MATTER OF:

Pacific Maintenance Services Pvt. Ltd.

APPLICANT / PETITIONER

Vs

JDS Apparel Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Pulkit Deora, Advocate for R.P.

For the Respondent(s):-

ORDER

The matter be listed for final disposal on 09.03.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER (TECHNICAL)